



CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH

M.A. No. 060/937/2020
 O.A. No. 060/554/2020

Chandigarh, this the 25th day of September, 2020

HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)
HON'BLE MRS. AJANTA DAYALAN, MEMBER (A)

P.K. Kalia S/o late Sh. Labhu Ram Kalia aged 76 years, Income Tax Officer (Retired) resident of 28-L, Ashok Vihar, Rishi Nagar, Ludhiana-141 001.

...Applicant

(By Advocate: Mr. K.B. Sharma)

Versus

1. Union of India, Ministry of Finance & Company Affairs, Department of Revenue (Income Tax) through Chairman, Central Board of Direct Taxes, North Block, Central Secretariat, New Delhi – 110 001.
2. The Pr. Commissioner of Income Tax-III, Aayakar Bhawan, Rishi Nagar, Ludhiana – 141 001.
3. Income Tax Officer (Hq.(Admn.) O/o the Pr. Commissioner of Income Tax-III, Aayakar Bhawan, Rishi Nagar, Ludhiana-141 001.
4. Zonal Accounts Officer, CBDT, Grand Walk, Ferozepur Road, Ludhiana-141 001.
5. Administrative Officer cum Drawing & Disbursing Officer O/o the Pr. Commissioner of Income Tax-III, Aayakar Bhawan, Rishi Nagar, Ludhiana-141 001.

... Respondents



O R D E R (Oral)

SANJEEV KAUSHIK, (Member) (J):

1. MA No. 060/937/2020 has been filed seeking withdrawal of the present OA with liberty to file it afresh with better particulars on the same cause of action. MA allowed.

3. OA is dismissed as withdrawn, with liberty as prayed for.

(Ajanta Dayalan)
Member (A)

Place: Chandigarh
Dated: 25.09.2020
ND*

(Sanjeev Kaushik)
Member(J)